

Amount spent by UNICEF in Welfare of Indian Children

*113. SHRI P. M. SAYEED:
SHRI M. V. CHANDRA SHEKHARA MURTHY:

Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that UNICEF has decided to spend about Rs. 40 crores in India for the welfare of Indian children during this year;

(b) if so, the programmes on which this amount is proposed to be spent; and

(c) whether Government have prepared any plan in this regard?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) The estimate of UNICEF assistance for programmes in India for 1980 are as follows:—

Programme Funds from :	(m lli n)
UNICEF's general resources	\$ 31.480
Noted Funds	\$ 4.766

Total	\$ 36.246

Equivalent to about Rs. 30 crores.

(b) The programmes of child development assisted by UNICEF are:—

- (1) Developmental and Supportive Activities;
- (2) Integrated Child Development Services and Special Nutrition Programme;
- (3) Food and Village Technology;
- (4) Health and Family Welfare;
- (5) Water and Environmental Sanitation;
- (6) Primary Education Reforms;

(7) Higher Education in Food and Nutrition;

(8) National Institute of Public Cooperation and Child Development;

(9) Urban Development (provision of social inputs);

(10) Area Development (provision of social inputs);

(11) Flood Relief and Rehabilitation.

(c) Provision of UNICEF assistance is governed by the Master Plan of Operations 1974—78 jointly executed by UNICEF and the Government of India. This Master Plan of Operations has been extended by an Addendum to cover the period upto 31st December, 1980. A new Master Plan of Operations for the triennium 1981—83 is under preparation in consultation with concerned Ministries and UNICEF.

National Policy on Libraries

*114. SHRI HANNAN MOLLAH:
SHRI SATYA GOPAL
MISRA:

Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that there is no National Policy on libraries in the country;

(b) whether Government have received any proposal to formulate a national policy on libraries;

(c) whether Government propose to appoint a Commission to advise Government on the issue;

(d) whether Government propose to enact necessary laws in this regard and enforce the laws which are already existing; and

(e) if so, the details thereof?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) Yes, Sir.

(b) to (d). No, Sir.

(e) Does not arise.

Telephone Link between District Towns and State Capital in Gujarat

*115. SHRI D. P. JADEJA: Will the Minister of COMMUNICATION be pleased to state:

(a) whether all the district towns in Gujarat have been linked with the State Capital with telephone services; and

(b) if not, the names of towns which are yet to be linked with this facility?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) Yes, Sir.

(b) Question does not arise.

Import of Solar Pumps

*116. SHRI G. Y. KRISHNAN: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether his Ministry has approached the Finance Ministry for the import of solar pumps from a company abroad without paying customs duty; and

(b) whether any recommendations have also been made by the Department of Science and Technology for testing and field trials?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO):

(a) No, Sir. This Ministry has not approached the Finance Ministry for import of solar pumps from a company abroad without paying customs duty. However, this Ministry recommended to the Finance Ministry a proposal from M/s. Indian Detonators Limited, (IDL), Chemicals Ltd., for importing the components of 100 solar

pumps without payment of customs duty.

(b) No, Sir. Testing and field trials of solar pumps had been undertaken mainly by the Indian Agricultural Research Institute (IARI). However, Department of Science & Technology has been fully associated with the formulation of a project on solar pumps and that Department is represented in the Working Group set up by the Ministry for this purpose.

Damage to Crop due to Floods Cyclone in Gujarat

*117. SHRI AHMED M. PATEL: Will the Minister of AGRICULTURE be pleased to lay a statement showing:

(a) the extent of damage done to the crops due to floods, cyclone and other natural calamities during the years 1978 and 1979 in various parts of the Gujarat State;

(b) whether the Central Study Team has made certain recommendations; and

(c) if so, the details thereof and the subsidy given by the Centre?

THE MINISTER OF AGRICULTURE & RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) 1978: The State Government reported that there were very heavy rains and floods in August, 1978 in certain parts of the State, affecting about 2.55 lakh ha. of cropped area.

1979: On account of floods in August 1979, 4.75 lakh ha. cropped area was reported to have been affected.

(b) and (c). 1978: No Central Team visited the State during 1978 floods.

1979: On the basis of the Report of the Central Team and the recommendations of the High Level Committee on Relief thereon the Government of India approved a ceiling of expenditure